

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-101**  
IB-1683(ND)/2018  
in  
IA-3774/2020

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd.  
Vs.  
M/s. Vas Data Services Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 23.10.2020**

**CORAM:**

CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SHRI HEMANT KUMAR SARANGI  
MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant/OC :  
For the Respondent/CD :  
For the Intervener/RP : Mr. Pankaj Jain, Mr. Sunil Kumar Jain, Advocates

**ORDER**

**IA-3774/2020:-**

The Resolution Professional along with counsel is present. Counsel for Respondent No. 1, 2 & 3 are present. No representation on behalf of Respondent No. 4 & 5. It is submitted by the counsel for the resolution professional that service has been affected on Respondent No. 4 & 5 through e-mail, courier and an affidavit to that effect has been filed. Service against Respondent No. 4 & 5 is held sufficient. Therefore, respondent No. 4 & 5 are proceeded *Ex-parte*. The counsel for Respondent No. 1, 2 & 3 are directed to file reply within two weeks'.

List on 23.11.2020.

-Sol-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

-Sol-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-101**  
IB-1683(ND)/2018  
in  
New IA-4043/2020

**IN THE MATTER OF:**

M/s. Crayon Software Experts India Pvt. Ltd.  
Vs.  
M/s. Vas Data Services Pvt. Ltd.

....OPERATIONAL CREDITOR

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**SHRI HEMANT KUMAR SARANGI**  
**MEMBER (TECHNICAL)**

**PRESENT:**

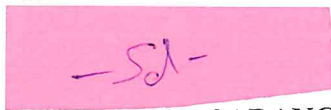
For the Applicant/OC :  
For the Respondent/CD : Mr. Manoj Kumar Garg, R-4  
For the Intervener/RP : Mr. Pankaj Jain, Mr. Sunil Kumar Jain, Advocates

**ORDER**

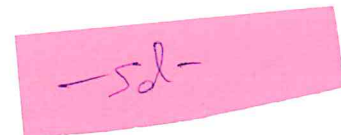
**IA-4043/2020:-**

Counsel for the applicant is present. The 12<sup>th</sup> progress report is taken on record subject to just exceptions.

The IA stands closed.



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-101**  
IB-1683(ND)/2018  
in  
New IA-4581/2020

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd.  
**Vs.**  
M/s. Vas Data Services Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 23.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI HEMANT KUMAR SARANGI**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :  
For the Respondent/CD : Mr. Manoj Kumar Garg, R-4  
For the Intervener/RP : Mr. Pankaj Jain, Mr. Sunil Kumar Jain, Advocates

**ORDER**

**IA-4581/2020:-**

Counsel for the applicant is present. Counsel for Resolution Professional is present. Counsel for the applicant prayed for short adjournment. At request matter stands adjourned.

List on 23.11.2020.

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**